

HIGH COURT OF TRIPURA
AGARTALA

CIRCULAR

Dated, Agartala, the 19th September, 2018

No.F.13(1)(a)-HC/2018/15937 Hon'ble the High Court has been pleased to extend the period of service of Smt. Yashvi Taneja, an officer in Grade-III of Tripura Judicial Service on deputation in the High Court till 30.09.2018.

Smt. Taneja will resume the charges of the court of the Judicial Magistrate, First Class-cum-Civil Judge (Jr. Div), Sonamura, Sepahijala Judicial District w.e.f. 01.10.2018.

This is issued in continuation of this Registry's Circular No.F.13(1)(a)-HC/2018/10445 dated 26.06.2018.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/2018/15938-981 Dated, Agartala, the 19th September, 2018

Copy to:-

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
03. The LR & Secretary, Law Department, Government of Tripura, Agartala.
04. The District & Sessions Judge, South Tripura Judicial District, Belonia, North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District, Kailashahar/ Sepahijala Judicial District, Sonamura/ Dhalai Judicial District, Amabassa/ Khowai Judicial District, Khowai.
05. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
06. The Registrar (Vigilance), High Court of Tripura, Agartala.
07. The Registrar (Judicial), High Court of Tripura, Agartala.
08. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
09. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
10. The Judge, Family Court, Agartala, West Tripura Judicial District.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.

13. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar/ Sepahijala Judicial District, Sonamura/ Dhalai Judicial District, Amabassa/ Khowai Judicial District, Khowai.
14. All Deputy Registrars, High Court of Tripura, Agartala.
15. **Smt. Yashvi Taneja**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, Sepahijala Judicial District.
16. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, Sepahijala Judicial District.
17. The Treasury Officer, Treasury No.I & II, Agartala, West Tripura Judicial District.
18. The Treasury Officer, Bishramganj, Sepahijala Revenue District.
19. The Sub-Treasury Officer, Sonamura, Sepahijala Revenue District.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
21. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
23. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
24. Personal file of the Officer concerned.
25. ORDER FILE.


Registrar General